

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1593  
ANSWERED ON:27.02.2003  
RECOMMENDATION OF COMMISSION FOR SC/ST REGARDING ATROCITIES  
RAMDAS ATHAWALE

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the National Commission for Scheduled Castes and Scheduled Tribes has made recommendations with regard to atrocities committed on people of these communities from 1999 till date;
- (b) if so, the details thereof;
- (c) whether the Government have taken any action in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (e) Yes Sir.

National Commission for Scheduled Castes and Scheduled Tribes has given its 6th Report for the year 1999-2000 and 2000-2001. As per the Section-6 of Constitution (65th Amendment) Act, 1990 Report of National Commission for SC/ST will be laid before the house alongwith a Memorandum explaining the action taken.